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ORDER DATED 22.11.06

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Heard Mr.R.C.Rath,Ld.Counsel for the Applicant and Mr.U.B.Mohapatra, Ld. Sr. Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

2. The Applicant's father while continuing as SPM Tangi died. The Applicant's mother had submitted several representations for an employment under compassionate ground in favour of her son which were turned by the Respondents. She again approached the authorities by way of filing another representation vide Annexure-5 to the Chief Post Master General, Bhubaneswar(Res.No.2) for reconsideration of the case of the applicant which is pending since 17.3.06.

- 3. Hence, without expressing any opinion on the merit of this case, Res.No.2 is directed to dispose of the representation(Annexure-5) within two months from the date of receipt of this order.
 - 4. With the above, this O.A. is disposed of.
- 5. Send copies of this order and copies of the O.A. to the Respondents and free copies of this order be given to the counsel for both the parties.

MEMBER(ADMN.)